

(4)

C. A. T. Bench, JAIPUR

Date of Order	Orders
3-2-99	B. B. not formed today. 16-8-99 Be listed before D. B. on..... Dy. Registrar C.A.T. Jaipur Bench
16.8.99	Mr. P. N. Jati, Counsel for the applicant. At the request of the Counsel for the applicant, may be listed for admission on 1-11-99. (N. P. NAWANI) ADMINISTRATIVE MEMBER (GOPAL KRISHNA) Vice Chairman (J)
1-11-99	Mr. P. N. Jati counsel for the applicant. At the request of the learned counsel for the applicant, may be listed for admission 14-2-2000 (N. P. NAWANI) ADMINISTRATIVE MEMBER (GOPAL KRISHNA) Vice Chairman (J)
14/2/2000	Mr. P. N. Jati, Counsel for the applicant. Learned Counsel for the applicant seeks to withdraw this on. In view of his submission, this on is disposed of as withdrawn. (N. P. NAWANI) ADMINISTRATIVE MEMBER S. R. Agarwal Member (Judicial)

18.2.2000
18.2.2000